(c) The apportionment of Rs .26 crores earmarked for the scheme (including Rs. 16.5 crores to be made available by the Life Insurance Corporation) has been made as folows:—

Sl. No.	State	Amount (Rs. in lakhs)
1	Andhra Pradesh	109
2	Assam	28
3	Bihar	150
4	Gujarat	68
5	Jammu & Kashmir	50*
6	Kerala	40
7	Madhya Pradesh	90
8	Madras	170
9	Maharashtra	350
10	Mysore	100
11	Orissa	50
12	Punjab	200
13	Rajasthan	50
14	Uttar Pradesh	300
15	West Bengal	235
16	Union Territory of Delhi	600
	Not yet allocated	10
	TOTAL	2600

*Provisionally earmarked but not yet allocated.

Settlement of Families in Dandakaranya

1062. Shri G. Mohanty: Will the Minister of **Works, Housing and Rehabilitation** be pleased to state:

(a) whether all the families which arrived in Dandakaranya during the last year (1962) for settlement have been moved to village sites;

(b) whether fully reclaimed agricultural lands have been allotted to all of them;

(c) whether all families have been supplied with bullocks and implements; and

(d) whether all the lands allotted have been cultivated this year?

The Minister of Works, Housing and Rehabilitation (Shri Mehr Chand Khanna): (a) During the year 1962, a total of 2707 families of displaced persons moved to Dandakaranya from West Bengal. 971 of these families who had arrived in Dandakaranya by the 15th May, 1962 had been moved to village sites by the 30th November, 1962. No movement to village sites takes place during the rainy season in Dandakaranya which lasts from June to October.

(b) and (c). 811 families were allotted reclaimed agricultural lands and 151 families were supplied with bullocks and 594 families were supplied with implements upto the end of November, 1962.

(d) Yes.

Refugees from NEFA

1063. { **Shri H. C. Soy:** / **Shri Sivamurthi Swamy:**

Will the Minister of **Works, Housing and Rehabilitation** be pleased to state what is the scheme short-term and long-term to house and rehabilitate the refugees from NEFA as a result of the Chinese invasion?

The Minister of Works, Housing and Rehabilitation (Shri Mehr Chand Khanna): No proposal has been received from the North Eastern Frontier Administration for the hous-

ing or rehabilitation of the refugees from NEFA. The question will be considered if and when such a reference is received.

Practice of Witchcrafts in the country

1064. Shri H. C. Soy: Will the Minister of **Health** be pleased to state the special steps taken so far to eradicate the practice of Witchcrafts and similar quacks who carry on their profession in tribal and non-tribal country-sides of our country?

The Minister of Health (Dr. Sushila Nayar): Legislation against quackery exists in the States of Maharashtra, Kerala and Gujarat. Other State Governments were advised in May, 1961, to promote suitable legislation prohibiting the practice of medicine by quacks and unregistered persons. Most of the State Governments are taking necessary steps in this direction.

संसद सदस्यों के लिए फ्लैट्स

१०६५. **श्री भक्त दर्शन :** क्या **निर्माण, आवास और पुनर्वास** मंत्री ८ नवम्बर, १९६२ के अतारांकित प्रश्न संख्या १९ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि नार्थ एवेन्यू, नई दिल्ली में वर्तमान बैरकों को गिराकर संसद सदस्यों के लिए जो नए फ्लैट्स बनाये जाने वाले थे, अभी तक भी उनका निर्माण कार्य प्रारम्भ नहीं हो पाया है ;

(ख) यदि हां, तो देरी के क्या कारण है ; और

(ग) इस निर्माण-कार्य को शीघ्र आरम्भ करके पूरा करने के लिए कौन से विशेष कदम उठाये जा रहे हैं ?

निर्माण, आवास और पुनर्वास मंत्री (श्री मेहर चन्द खन्ना) : (क) से (ग). इस स्थान पर बनी हुई बैरकों को ढहा दिया गया है और संसद सदस्यों के लिए नये फ्लैटों के निर्माण का कार्य शीघ्र ही शुरू हो जायेगा ।

पंचकुइयां मार्ग, नई दिल्ली पर नये क्वार्टरों का निर्माण

१०६६. **श्री भक्त दर्शन :** क्या **निर्माण, आवास और पुनर्वास** मंत्री १५ नवम्बर, १९६२ के अतारांकित प्रश्न संख्या ४२७ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि पंचकुइयां मार्ग, नई दिल्ली स्थित चौथी श्रेणी के पुराने क्वार्टरों को तोड़ कर नये क्वार्टर बनाने का काम अभी तक प्रारम्भ नहीं हो पाया है;

(ख) यदि हां, तो इस कार्य में इतनी देरी होने के क्या कारण हैं ; और

(ग) इन नये क्वार्टरों के निर्माण-कार्य को शीघ्र से शीघ्र पूरा करने के लिए कौन से कदम उठाए जा रहे हैं ?

निर्माण, आवास और पुनर्वास मंत्री (श्री मेहर चन्द खन्ना) : (क) से (ग). इस स्थान पर चतुर्थ श्रेणी कर्मचारियों के लिए ८०४ दो कमरों वाले दुमंजिले क्वार्टरों के निर्माण की मंजूरी दी जा चुकी है और काम शीघ्र ही शुरू हो जायेगा ।

आवास योजनायें

१०६७. **श्री बाल्मीकी:** क्या **निर्माण, आवास और पुनर्वास** मंत्री यह बताने की कृपा करेंगे कि :

(क) राष्ट्रीय संकट काल को दृष्टि में रखते हुए आवास की किन-किन योजनाओं को रोका गया है और किस हद तक ;

(ख) इससे कितना धन बचाया जा सकेगा ;

(ग) आवास के लिये कर्जा देने के दायरे क्या सीमित किये गये है ; और

(घ) यदि हां, तो किस हद तक ?